

Central Administrative Tribunal
Lucknow Bench Lucknow

Contempt Petition No.46/2007
In
Original Application No.385/2006
This, the 14th day of November 2007

HON'BLE MR. JUSTICE KHEM KARAN, VICE CHAIRMAN
HON'BLE MR. R.R. BHANDARI, MEMBER (A)

Smt. Pushpa Devi aged about 46 yrs wife of Late Surendera Pratap Siongh, R/o 80-M. Mavaiya, Loco Colony, N.E. Railway, Lucknow.

Applicant.

By Advocate:- Shri M.A. Siddiqui.

Versus.

1. Shri Sukhbir Singh, General Manager, North Eastern Railway, Gorakhpur.
2. Smt. Ashma Singh, Divisional Railway Manager, North Eastern Railway, Ashok Marg, Lucknow.
3. Senior D.P.O., N.E. Raiway, Ashok Marg, Lucknow.

... Respondents.

By Advocate:- Shri Ajmal Khan.

ORDER (Oral)

BY HON'BLE MR. JUSTICE KHEM KARAN, VICE CHAIRMAN

Shri M.A. Siddiqui, Learned counsel for applicant and Shri Ajmal Khan, Learned Counsel for respondents.

2. Shri Siddiqui, has stated that this contempt case may be dropped and notices may be discharged as the order of this Tribunal has been complied with by passing order dated 03.10.2007. He says that he will be challenging the order dated 03.10.2007 in appropriate proceedings.
3. The C.C.P. is dismissed. Notices are discharged.

Subhender
(R.R. BHANDARI)
MEMBER (A)

/ak/

14.11.07
(KHEM KARAN)
VICE CHAIRMAN

*copy of order dated
14.11.07 for passed
15.11.2007*